

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

SN	Name & Emp. Code of the Official	From	To
1.	Robe Singh EC: 90526	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Pragati, Ld. MM-01 Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Pragati, Ld. ARC-01 Distt : Central THC
2.	Manoj Chikara EC: 92056	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Divya Malhotra, Ld. ARC-01 Distt : Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shipra Dhankar, Ld. MM-01 Distt : Central THC

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

GIRISH KATHPALIA
23.12.22.

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 46255-275 /ADMIN-III/Central/P&T/2022

Dated, Delhi the 3 DEC 2022

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, Central, Delhi.
2. The Officers Concerned.
3. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central, Delhi.
4. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central, Delhi.
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch, Central, Delhi.
7. The Officials concerned.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

[Signature]
23/12/22
Branch Incharge, Admin. Branch-III
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

